

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-416/ND/2018

In the matter of:

R. K. Goyal Steels Pvt. Ltd.

....**Applicant**

Vs.

P.K. Gubes & Fittings Pvt. Ltd.

....**Respondent**

Under Section: 9 of IBC Code, 2016.

Order delivered on 08.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant

: Mr. Sourabh Gupta, Adv.

For the Respondent

: Mr. Abhay Kumar, Adv.

ORDER

Learned counsels for the applicant and respondent present and state that settlement is progressed to an advanced stage and they are trying to finalise the same in short time. Request for adjournment. For further consideration on 27.08.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

